

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:270

ANSWERED ON:12.08.2010

CIVIL AVIATION AGREEMENTS

Khairi Shri Chandrakant Bhaurao;Kodikunnil Shri Suresh

Will the Minister of CIVIL AVIATION be pleased to state:

- (a): whether India has signed new Civil Aviation Agreements with Iran and Seychelles recently;
- (b): if so, the details thereof;
- (c): the details of benefits likely to be accrued from the agreements;
- (d): whether any such agreements have been made with other countries also; and
- (e): if so, the details thereof and results achieved so far?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) to (e): A Statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No.270 for reply on 12.08.2010 regarding 'Civil Aviation Agreements'.

(a) to (e): India has signed a new Air Services Agreement (ASA) with Iran on 9th July, 2010, which has superseded the ASA signed between the two countries on 10th June, 1980. The new ASA, allows for enhanced capacity, additional points of call and facilitation of code share arrangements by airlines. In the new ASA, the clauses pertaining to designation, security, safety, tariff, fair and equal opportunity and user charges etc. has been incorporated/revised. The revised ASA has the potential to spur greater trade, investment, tourism and cultural exchange between the two countries. No new ASA has been signed with Seychelles, the ASA between India and Seychelles dates back to October, 1978.

India has so far entered into bilateral Air Services Agreements with 108 countries. ASAs provide the basic legal framework for operation of air services between two countries.